

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/786/2020

NAME OF THE PETITIONER : IDBI Trusteeship Services Ltd

NAME OF THE RESPONDENT(S) : T Saravanan

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. Vijay for the Petitioner. Ld. PCS Mr.A.S.Sathish Kumar for the Respondent.

In this case the Counsel for the Respondent stated that settlement has been reached and the same is expected to be signed this week.

The Counsel for the Petitioner is directed to file a memo of withdrawal of this Application.

List the application for hearing on **02.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk